CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.060/01430/2017

Chandigarh, this the 5th day of December, 2017

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CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

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Lavneet Rattan D/o Sh. Chanan Ram, age 32 years, working as Technical Person (Supervisor), on contract basis, at Government Rehabilitation Institute for Intellectual Disabilities, Sector 31, Chandigarh (GRIID), resident of House No.5881, Duplex, Manimajra, Chandigarh, (Group-C).

....APPLICANT

(Present: Mr. D.R. Sharma, Advocate)

VERSUS

- 1. Chandigarh Administration through Home Secretary-cum-Secretary, Department of Medical Education and Research, U.T. Secretariat, Sector 9, Chandigarh.
- 2. The Director, Government Rehabilitation Institute for Intellectual Disabilities, Sector 31, Chandigarh.
- 3. Sh. Bibhakar Vishwakarma son of Sh. Tripurari Vishwakarma through the Director, Government Rehabilitation Institute for Intellectual Disabilities, Sector 31, Chandigarh.

....RESPONDENTS

ORDER (Oral)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

The main contention of learned counsel, at this stage, is that, although the applicant has moved representation dated 14.11.2017 (Annexure A-5), for redressal of her grievances, but no decision has yet been taken on it by the Competent Authority.

Having heard the learned counsel for the applicant, having gone through the record with his valuable help, and without expressing any opinion on merits, lest it may prejudice the case of either side, the main instant OA is disposed of, with the direction to The Home Secretary-cum-Secretary, Department of Medical Education and Research, (respondent no.1), to sympathetically consider and decide the indicated representation, keeping in view the instructions dated 04.11.2016 alongwith letter dated 24.10.2017 (Annexure A-10 colly), by passing a speaking / reasoned order and in accordance with law, within a period of one month from the date of receipt of certified copy of this order.

(P. GOPINATH) MEMBER (A) (JUSTICE M.S. SULLAR) MEMBER (J)

Dated: 05.12.2017.

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